

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994/\_\_\_\_\_/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Geeta Baishya Changkakati,  
Presiding officer,  
Labour Court, Guwahati.

Dated Guwahati the \_\_\_\_\_ September, 2020.

Sub: **Casual leave.**

Ref:- Letter No. **LCG.11/2002-03/179 dtd. 11.09.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 17.09.2020.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-83/1994/3262 /A, dated

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdgs